

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:478  
ANSWERED ON:07.07.2004  
BID FOR ACQUISITION OF RWANDA TELECOM .  
Mandlik Shri Sadashivrao Dadoba;Singh Shri Kirti Vardhan

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether MTNL Board has approved the bid for the stake of overseas acquisition of Rwanda Telecom;
- (b) if so, the details thereof; and
- (c) the names of other Indian Private Telecom Operators eligible for the above bidding?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) MTNL Board in its 195th meeting dated 1st June, 2004 has approved that MTNL may procure the bidding documents and get due diligence through some reputed agency so that based on the outcome of due diligence, decision whether to invest could be taken.

(c) Private Telecom operators are not required to intimate Department of Telecommunications for bidding in any tender.